

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 7822/2012

PUNJAB WAKF BOARD

Petitioner(s)

VERSUS

GRAM PANCHAYAT BHALAIPUR & ORS.

Respondent(s)

(with interim relief and office report)

Date : 24/11/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Imtiaz Ahmed,Adv.
M/s. Equity Lex Associates,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.1-5, but no one has entered appearance on their behalf.

The respondent No.6 has refused to accept the service of notice sent to him under registered cover. This refusal on his part constitutes proper service.

Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar